

absolutely necessary for the work of mukthar”.

**Mr. Deputy-Speaker:** Will the hon. Member take some more time?

**Shrimati Renu Chakravartty:** Yes, Sir.

**Mr. Deputy-Speaker:** She may continue tomorrow.

We will now take up non-official business. There is a motion to be moved. Shri S. M. Banerjee.

**Shri S. M. Banerjee:** I beg to move:

“That this House agrees with the Forty-second Report....”

**Shri A. K. Sen:** May I only appeal to you to take up this particular clause, clause 13, today, because I shall not be here tomorrow?

**Mr. Deputy-Speaker:** There is no time now.

**Shri A. K. Sen:** Only one minute.

**Shrimati Renu Chakravartty:** It is a fundamental clause.

**Shri S. M. Banerjee:** You have such an able Deputy, he can reply.

**Mr. Deputy-Speaker:** Yes, Mr. Banerjee. You may move the motion.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
(FORTY-SECOND REPORT)

**Shri S. M. Banerjee:** I beg to move:

“That this House agrees with the Forty-second Report of the Committee on Private Members' Bills and Resolutions, presented to the House on the 22nd April, 1964.”

**Mr. Deputy-Speaker:** The question is:

“That this House agrees with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd April, 1964.”

*The motion was adopted.*

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL\*

(Insertion of new Section 6A)  
by Shri Prakash Vir Shastri.

**श्री प्रकाशवीर शास्त्री (त्रिजनौर):**  
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व एक्ट, १९५१ में आगे संशोधन करने वाले बिल को पेश करने की अनुमति दी जाये।

**Mr. Deputy-Speaker:** The question is:

“That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951.”

*The motion was adopted.*

**श्री प्रकाशवीर शास्त्री:** मैं बिल को पेश करता हूँ।

FIXATION OF RESPONSIBILITY (OF PERSONS IN AUTHORITY) BILL\* by Shri Parashar

**Shri Parashar (Shivpuri):** I beg to move for leave to introduce a Bill to provide for fixation of individual responsibility of persons in authority with reference to national defence and development of the country.